

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO.979
TO BE ANSWERED ON 09.03.2017

VISA BAN BY US ADMINISTRATION

979. SHRI RAJKUMAR DHOOT:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government has taken a note of visa ban imposed by United States of America (USA) Administration;
- (b) whether Government has assessed the loss to Indian IT industry due to such a ban; and
- (c) if so, the remedial measures taken/proposed to be taken by Government in this regard?

ANSWER

THE MINISTER FOR EXTERNAL AFFAIRS
(SHRIMATI SUSHMA SWARAJ)

- (a) There is no visa ban by the new U.S. Administration impacting Indian nationals or Indian IT workers.
- (b) Does not arise.
- (c) Government of India has been engaging with the U.S. Administration and the U.S. Congress at senior levels in regard to movement of skilled professionals, including under the H1-B visa programme. The Government has emphasized that Indian skilled professionals have contributed to the growth and development of the U.S. economy and have helped the U.S. retain its competitive edge and innovation advantage. They are a big stakeholder in India-U.S. relations and their backward linkages to India have helped U.S. businesses.
